

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30. MA 444/2018 in
C.A. (CAA)639/MB/2017

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2018**

NAME OF THE PARTIES: Geopreneur Corp Pvt. Ltd.

SECTION 230-232 of Companies Act, 2013

ORDER

By the order of this bench, the case is adjourned to 26.07.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)